

>

Title: Introduction of the National Co-operative Development Corporation (Amendment) Bill, 2012.

MR. CHAIRMAN: Item No.15. Shri Harish Rawat.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to move for leave to introduce a Bill further to amend the National Co-operative Development Corporation Act, 1962.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the National Co-operative Development Corporation Act, 1962."

The motion was adopted.

SHRI HARISH RAWAT: I introduce the Bill.

MR. CHAIRMAN: The House stands adjourned to meet again at 2:15 pm.

13.16 hrs

The Lok Sabha then adjourned for Lunch till Fifteen minutes

Past Fourteen of the Clock.

*The Lok Sabha re-assembled after Lunch at
Seventeen Minutes Past Fourteen of the Clock.*

(Mr. Deputy-Speaker in the Chair)

MR. DEPUTY-SPEAKER: Hon. Minister of Parliamentary Affairs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, with your permission, I would like to say that Item No. 17, further consideration of the Motor Vehicles (Amendment) Bill, 2012 may kindly be deferred because there are some points that we are discussing with the hon. Members of the Opposition; and I think, we should be able to clear all those things today and on Monday, that may be taken up.

In the meanwhile, we may begin with Item No. 18 and thereafter, Item No. 19.

MR. DEPUTY-SPEAKER: I hope the House agrees.

SHRI PAWAN KUMAR BANSAL: Thank you, Sir.

